

As on date there are 17 women Judges in the High Courts. The Chief Justices of High Courts and the State authorities have been addressed by the Union Law Ministers requesting them to locate suitable women from the Bar to give them adequate representation in the High Courts. Recommendations received from the Chief Justices of the High Courts and the State authorities for appointment of women Judges are given due consideration by the Central Government.

STATEMENT

Sl. No.	High Court	Fresh appointment made from 1.9.1991 till date
1.	Allahabad	21
2.	Andhra Pradesh	4
3.	Bombay	3
4.	Calcutta	—
5.	Delhi	—
6.	Gauhati	4
7.	Gujarat	—
8.	Himachal Pradesh	—
9.	Jammu & Kashmir	2
10.	Karnataka	2
11.	Kerala	—
12.	Madhya Pradesh	—

13.	Madras	—
14.	Orissa	—
15.	Patna	7
16.	Punjab & Haryana	—
17.	Rajasthan	3
18.	Sikkim	—
Total		46

Wholesale Price Index

2963. SHRI RATILAL KALIDAS
VARMA:
DR. RAMESH CHAND
TOMAR:
SHRIMATI BHAVNA
CHIKHALIA:

Will the Minister of FINANCE be pleased to state:

(a) the weekly position of wholesale price index from July 1, 1991 upto date; and

(b) the percentage increase in wholesale price index in comparison to the corresponding period last year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The weekly position of wholesale price index (WPI) from June 29, 1991 (nearest to July 1, 1991) up to date along with percentage increase in WPI over corresponding period last year is given in the enclosed statement.

STATEMENT

Sl. No.	Week ending (Date)	WPI (Base: 1981-82=100)		Percentage change over last year
		1990-91	1991-92	
1	2	3	4	5
1.	29.6.91	178.2	200.1	12.29
2.	06.7.91	178.8	201.0	12.42
3.	13.7.91	179.2	201.8	12.61
4.	20.7.91	179.5	202.6	12.87
5.	27.7.91	179.8	205.8	14.46
6.	03.8.91	180.2	207.2	14.98
7.	10.8.91	180.2	208.4	15.65
8.	17.8.91	180.2	209.6	16.32
9.	24.8.91	180.3	210.4	16.69
10.	31.8.91	180.7	210.3	16.38
11.	7.9.91	180.7	210.6	16.55
12.	14.9.91	180.8	210.6	16.48
13.	21.9.91	180.9	210.4	16.31
14.	28.9.91	181.2	210.1	15.95
15.	05.10.91	182.1	210.0	15.32
16.	12.10.91	182.3	210.1	15.25
17.	19.10.91	184.3	210.2	14.05
18.	26.10.91	184.6	210.4	13.98
19.	02.11.91	184.8	211.1	14.23
20.	09.11.91	185.1	212.1	14.59
21.	16.11.91	185.1	212.6	14.86

Sl. No.	Week ending (Date)	WPI (Base: 1981-82=100)		Percentage change over last year
		1990-91	1991-92	
1	2	3	4	5
22.	23.11.91	185.3	213.0	14.95
23.	30.11.91	185.7	212.9	14.65
24.	07.12.91	186.1	212.9	14.40
25.	14.12.91	187.0	212.8	13.80
26.	21.12.91	187.0	212.9	12.85
27.	28.12.91	187.4	214.2	14.30
28.	04.1.92	188.5	213.3 (P)	13.16
29.	11.1.92	189.1	213.8 (P)	13.06
30.	18.1.92	190.2	214.1 (P)	12.57
31.	25.1.92	190.6	214.5 (P)	12.54
32.	01.2.92	191.1	214.2 (P)	12.09
33.	08.2.92	191.8	214.4 (P)	11.78
34.	15.2.92	191.8	214.8 (P)	11.99
35.	22.2.92	191.8	215.0 (P)	12.10

P = Provisional

Outstanding Income-Tax

2964. SHRI UPENDRA NATH
VERMA:
SHRI DEVENDRA PRASAD
YADAV:

Will the Minister of FINANCE be pleased to state:

(a) the total number of income tax payees in the country and the amount of income tax outstanding against them as on December 31, 1991, State-wise;

(b) the number of persons and organisations against whom income tax amounting to Rupees one crore and above in outstanding; and

(c) the number of persons of organisations penalised during the last three years for not making payment of income-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) (a) The information regarding the number of income-tax payers and the